

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SRI RAVICHANDRA TEXTILES PRIVATE LIMITED Date of Commencement of Liquidation: 17-06-2026; List of Stakeholders as on Date: 01-08-2026; Name of IP: SRINIVAS GUDLA
RAO; Process Number: 1; Last 5 digit of registration number: 13333

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		498072		498072				NA
3	Secured financial creditors	1	664523388	1	664523388				Annexure 3
4	Unsecured financial creditors								Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)								Annexure 6
7	Operational creditors (Government Dues)	5	110621933	5	110621933				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	9	26939229	9	14788726	12150503			Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		15	802582622	15	790432119	12150503			